NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/412/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRL ADVISORS LLP

NAME OF THE RESPONDENT(S)

: RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Aashish Jain Lenie

For Sueara & Sueam

Correl for Respondent

2. T.K. Bhaskar. Monica Chopda.R.

COUNSEL FOR

PETITIONER STOWER

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed reply to the affidavit filed under 9(3)(b) & (c) of IB Act, 2016. Time is extended at request for making submissions in relation to the issue of transferring the matter back to the Hon'ble High Court. Put up on 22.09.2017 at 10.30 A.M.

Member (Judicial)